

(c) if so, the result thereof?

The Minister of Education (Dr. K. L. Shrivastava): (a) No such complaints have been received, but Government's attention has been drawn to the letter referred to.

(b) An enquiry is being made.

(c) The enquiry is in progress.

Melting Scrap

989. { Shri M. B. Thakore:
Shri Oza:
Shri K. U. Parmar:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the tonnage of melting scrap consumed by auxiliary steel pro-

ducers in India during the years 1956, 1957 and 1958 and their output in steel castings and billets and blooms during the same period;

(b) whether all the auxiliary steel producers in India have attached rolling mills and whether these rolling mills have been allotted rolling material from controlled sources; and

(c) if so, the tonnage allotted during 1956, 1957 and 1958?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) It is presumed that by auxiliary steel producers is meant secondary producers and re-rollers producing steel in electric furnaces. Information with regard to such secondary producers and re-rollers is as follows:

	1956	1957	1958
	(in tons)		
(i) Consumption of scrap	71,882	86,929	85,616
(ii) Output of steel castings	20,480	23,343	28,072
(iii) Output of steel ingots	41,735	39,713	41,776

(*Separate figures for billets and blooms are not available.)

(b) Secondary producers and re-rollers who own electric furnaces, being essentially producers of rolled products, have rolling mills. Billets are also allotted to such secondary

producers and re-rollers. In allotting billets, account is taken of the capacity of electric furnaces in each of the works to produce billets.

(c)

	1956	1957	1958
	(in tons)		
Allotment	157,724	126,434	184,393

Central Assistance to Madhya Pradesh

990. Shri Vidya Charan Shukla: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) what percentage of the allocated amounts for mineral development during the Second Five Year Plan period has been utilised by the Madhya Pradesh State in the first three years of the Plan; and

(b) the allocation made for mineral development during 1959-60?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) 30.79 per cent.

(b) 1.50 lakhs.

Police Camps in Tripura

991. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) how many police camps have been set up in rural areas of Khowai, Tripura during the past 3 years;

(b) where are these camps situated;

(c) what is the distance of one police camp from another; and

(d) the reasons for setting up these police camps?

The Minister of Home Affairs (Shri G. B. Pant): (a) One.

(b) At Champahour at a distance of about 6 miles from the Khowai Sub-division headquarter.